

(b) whether Government is considering to implement Sachar Committee Report and if so, by when it would be implemented and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT PALA):

(a) This issue regarding reservation for Minorities is currently under inter-ministerial consultation.

(b) A statement on the follow-up action on the recommendations of the Sachar Committee has already been laid in the House on 31-08-2007. The updated status of implementation on the follow-up action of the decisions is available on the website of this Ministry i.e. www.minorityaffairs.gov.in.

Allocation under PM's 15 Point programme

724. SHRI AVINASH PANDE: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the amount that has been allocated under the Prime Minister's 15 point programme for the development of minorities during the last three years, State-wise;

(b) whether the distribution of the amount allocated to various States is proportionate to the minority population of the respective States; and

(c) if not, how the amount has been distributed to various States, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT PALA):

(a) to (c) Information is being collected and will be laid on the Table of the House.

Reservation for Muslims

725. SHRI TARUN VIJAY: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether it is a fact that Government is contemplating reservation for Muslims in Government jobs;

(b) if so, the details of such a plan; and

(c) whether Hindus are listed as minority in any of the States and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT PALA):